(c) when these scholarships were paid to these students?

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha):

(a) Scheduled Castes	1310
Scheduled Tribes	538
Total	1848
(b) Scheduled Castes Scheduled Tribes	1334 551
TOTAL	1885

(c) The scholarships were paid to these students from October, 1988.

Assessment of Income Tax

1895. Shri N. K. P. Salve: Will the Minister of Finance be pleased to state:

- (a) the number of appeals decided by the Appellate Assistant Commissioner of Income-Tax in respect of assessments made under the Income-Tax Act, 1922 or the Income-Tax Act, 1961 in the financial years 1960-61, 1961-62, 1962-63 and 1963-64, where the total income determined by the Income-tax Officer exceeded Rs. 30,000.00, prefixed appeals to the Income Tax Appellate Tribunal against the order of the Appellate Assistant Commissioner of Income Tax;
- (b) how many appeals were decided by the Income-Tax Appellate Tribunal out of the appeals referred to above; and
- (c) in the appeals decided by the Income-Tax Appellate Tribunal, in cases of how many assessees (viz. total number of assessees for the four years in each slab of percentage) the tax quantum disputed in appeal would be reduced directly or indirectly if effect was to be given to the decision of Income-Tax Appellate Tribunal by 100 per cent or—

by 80 per cent and above but less than 100 per cent, or

by 60 per cent and above but less than 50 per cent or

by 40 per cent and above but less than 60 per cent, or

by 20 per cent and above but less than 40 per cent, or

by 5 per cent and above but less than 20 per cent and below 5 per cent?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desal): (a) to (c). The information is being collected and will be laid on the table of the House as soon as the same is received.

Annual Plan of Rajasthan for 1967-68

1896. Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:
Shri K. Pradhani;
Shri Heerji Bhai;
Shri R. K. Birla:

Will the Minister of Planning be pleased to state:

- (a) whether the Planning Commission have suggested a cut in the annual plan of Rajasthan State during the current year;
 - (b) if so, the amount of cut:
- (c) the main items to which the cut has been applied; and
- (d) the reaction of the Rajasthan Government thereto?

The Minister of Pianning, Petroleum and Chemicals and Social Welfare (Shri Aseka Mehta): (a) to (d). A final view about current year's Annual Plan of Rajasthan is yet to be taken. Tentatively the outlay has been fixed at Rs. 43 crores.

Power Production in Fourth Five Year Plan

1897, Shri Dhuloshwar Moona; Shri Ramachandra Ulaka: Shri Heerji Bhai: Shri K. Pradhani;

Will the Minister of Irrigation and Power be pleased to refer to the reply